

**Annexure-5**

**Name of the corporate debtor: Tulsu Extrusions Limited ; Date of commencement of liquidation: 24.06.2020 .; List of stakeholders as on: 24.06.2020**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	Income Tax	The Deputy Commissioner of Income Tax, Circle-1, Jalgaon	16.07.2020	29,40,03,032.00	29,40,03,032.00	Govt. Tax Dues	-	No		-	-	-	-	-
2.	Income Tax	The Deputy Commissioner of Income Tax, TDS-Circle, Nashik	07.07.2020	16,21,360.00	16,21,360.00	Govt. Tax Dues	-	No		-	-	-	-	-
3	EMPLOYEE PROVIDENT FUND	EMPLOYEE PROVIDENT FUND ORGANISATION		-	1727761	Govt. Tax Dues	-	No		-	-	-	-	-
4	GST DEPARTMENT-	GST DEPARTMENT-DEPARTMENT OF		18047800	18047800	Govt. Tax Dues	-	No		-	-	-	-	-

		STATE TAX, MAHARAS HTRA. (FORMERL Y SALES TAX)												
5	BSE LIMITED	BSE LIMITED	-	2653761	2653761	-	-	No		-	-	-	-	-